

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/4407/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti S. Bhattacharjee,
Principal Judge,
Family Court, No.2,
Kamrup, Guwahati.

Dated Guwahati the th 26 August, 2019.

Sub: **Permission to avail the entire Durga Puja Vacation with Station leave permission.**

Ref:- Your letter No.FCK 5/12/198/19, dtd 21.08.2019

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Durga Puja vacation w.e.f. 05.10.2019 to 18.10.2019 with permission to leave the station, w.e.f. the morning of 05.10.2019 till the evening on 18.10.2019, as prayed for.

Smti Rini Bharali, Counsellor, Family Court No. 2, Kamrup, Guwahati and in her absence Smti Sabina Mazumdar, Counsellor, Family Court No. 1, Kamrup, Guwahati will remain in charge of your Court and Office in your absence till your return.

Yours faithfully,

Sd/-

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4408-1A, dated 26.08.19
JT. REGISTRAR (VIGILANCE)

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. Smti. Rini Bharali, Counsellor, Family Court -II, Kamrup, Guwahati.
3. Smti. Sabina Mazumdar, Counsellor, Family Court -I, Kamrup, Guwahati.
- ✓ 4. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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